

ALPHABETICAL LIST OF CENTRAL ACTS

	S.No	Name of the Act	Year	Act No.
A	1.	Aadhaar (Targeted Delivery of Financial and other subsidies, benefits and Services) Act	2016	18
	2.	Academy of Scientific and Innovative Research Act	2012	13
	3.	Acquired Territories (Merger) Act	1960	64
	4.	Acquisition of Certain Area at Ayodhya Act	1993	33
	5.	Actuaries Act	2006	35
	6.	Administrative Tribunals Act	1985	13
	7.	Administrators-General Act	1963	45
	8.	Admiralty (Jurisdiction and Settlement of Maritime Claims) Act	2017	22
	9.	Advocates Act	1961	25
	10.	Advocates' Welfare Fund Act	2001	45
	11.	African Development Bank Act	1983	13
	12.	African Development Fund Act	1982	1
	13.	Agricultural Produce (Grading and Marking) Act	1937	1
	14.	Agriculture land Processed Food Products Export Development Authority Act	1986	2
	15.	Agriculturists' Loans Act	1884	12
	16.	Airports Authority of India Act	1994	55
	17.	Airports Economic Regulatory Authority of India Act	2008	27
	18.	Air Force Act	1950	45
	19.	Air (Prevention and Control of Pollution) Act	1981	14
	20.	Ajmer Tenancy and Land Records Act	1950	42
	21.	Aligarh Muslim University Act	1920	40
	22.	All-India Council for Technical Education Act	1987	52
	23.	All-India Institute of Medical Sciences Act	1956	25
	24.	All-India Services Act	1951	61
	25.	Anand Marriage Act	1909	7
	26.	Ancient Monuments and Archaeological Sites and Remains Act	1958	24
	27.	Ancient Monuments Preservation Act	1904	7
	28.	Andhra Pradesh Legislative Council Act	2006	1
	29.	Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56
	30.	Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36
	31.	Andhra Pradesh Reorganisation Act	2014	6
	32.	Andhra State Act	1953	30
	33.	Anusandhan National Research Foundation Act	2023	25
	34.	Anti-Apartheid (United Nations Convention) Act	1981	48
	35.	Anti-Hijacking Act	2016	30
	36.	Antiquities and Art Treasures Act	1972	52
	37.	Apprentices Act	1961	52
	38.	Arbitration and Conciliation Act	1996	26
	39.	Architects Act	1972	20
	40.	Armed Forces (Emergency Duties) Act	1947	15
	41.	Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
	42.	Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
	43.	Armed Forces (Special Powers) Act	1958	28
	44.	Armed Forces Tribunal Act	2007	55
	45.	Arms Act	1959	54
	46.	Army Act	1950	46
	47.	Army and Air Force (Disposal of Private Property) Act	1950	40

	48.	Arya Marriage Validation Act	1937	19
	49.	Asian Development Bank Act	1966	18
	50.	Asiatic Society Act	1984	5
	51.	Assam (Alteration of Boundaries) Act	1951	47
	52.	Assam Reorganisation (Meghalaya) Act	1969	55
	53.	Assam Rifles Act	2006	47
	54.	Assam University Act	1989	23
	55.	Assisted Reproductive Technology (Regulation) Act	2021	42
	56.	Atomic Energy Act	1962	33
	57.	Auroville Foundation Act	1988	54
	58.	Authoritative Texts (Central Laws) Act	1973	50
B	59.	Baba saheb Bhimrao Ambedkar University Act	1994	58
	60.	Banaras Hindu University Act	1915	16
	61.	Bankers' Books Evidence Act	1891	18
	62.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	5
	63.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40
	64.	Banking Regulation Act	1949	10
	65.	Banning of Unregulated Deposit Schemes Act	2019	21
	66.	Bengal, Agra and Assam Civil Courts Act	1887	12
	67.	Bengal Bonded Warehouse Association Act	1838	5
	68.	Bengal Bonded Warehouse Association Act	1854	5
	69.	Bengal Embankment Act	1855	32
	70.	Bengal Ghatwali Lands Act	1859	5
	71.	Bengal Indigo Contracts Act	1836	10
	72.	Bengal Land holders' Attendance Act	1848	20
	73.	Bengal Land-revenue Sales Act	1859	11
	74.	Bengal Military Police Act	1892	5
	75.	Betwa River Board Act	1976	63
	76.	Bharatiya Nagarik Suraksha Sanhita	2023	46
	77.	Bharatiya Nyaya Sanhita	2023	45
	78.	Bharatiya Sakshya Adhinyam	2023	47
	79.	Bharatiya Vayuyan Adhinyam	2024	16
	80.	Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21
	81.	Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24
	82.	Bihar and West Bengal (Transfer of Territories) Act	1956	40
	83.	Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
	84.	Bihar Reorganisation Act,	2000	30
	85.	Bihar Value Added Tax Act	2005	27
	86.	Bilateral Netting of Qualified Financial Contracts Act	2020	30
	87.	Bills of Lading Act	2025	18
	88.	Biological Diversity Act	2003	18
	89.	Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Act	1980	67
	90.	Births, Deaths and Marriages Registration Act	1886	6
	91.	Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act	2015	22
	92.	Boilers Act	2025	12
	93.	Bombay Civil Courts Act	1869	14
	94.	Bombay Rent-free Estates Act	1852	11
	95.	Bombay Reorganisation Act	1960	11
	96.	Bombay Revenue Jurisdiction Act	1876	10
	97.	Bonded Labour System (Abolition) Act	1976	19

	98.	Border Security Force Act	1968	47
	99.	Boundary-marks, Bombay	1846	3
	100.	Brahmaputra Board Act	1980	46
	101.	British India Corporation Limited (Acquisition of Shares) Act	1981	29
	102.	Broach and Kaira Incumbered Estates Act	1877	14
	103.	Bureau of Indian Standards Act	2016	11
C	104.	Cable Television Networks (Regulation) Act	1995	7
	105.	Calcutta High Court (Extension of Jurisdiction) Act	1953	41
	106.	Calcutta High Court (Jurisdictional Limits) Act	1919	15
	107.	Calcutta Land-revenue Act	1856	18
	108.	Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act	1985	10
	109.	Calcutta Port (Pilotage) Act	1948	33
	110.	Cantonments (Extension of Rent Control Laws) Act	1957	46
	111.	Cantonments Act	2006	41
	112.	Cardamom Act	1965	42
	113.	Carriage by Air Act	1972	69
	114.	Carriage by Road Act	2007	41
	115.	Carriage of Goods by Sea Act	2025	19
	116.	Cattle-trespass Act	1871	1
	117.	Census Act	1948	37
	118.	Central Agricultural University Act	1992	40
	119.	Central Board of Revenue Act	1963	54
	120.	Central Educational Institutions (Reservation in Admission) Act	2007	5
	121.	Central Education Institutions (Reservation in Teacher's Cadre) Act	2019	10
	122.	Central Excise Act	1944	1
	123.	Central Goods and Services Tax Act	2017	12
	124.	Central Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	26
	125.	Central Industrial Security Force (Amendment and Validation) Act	1999	40
	126.	Central Industrial Security Force Act	1968	50
	127.	Central Laws (Extension to Arunachal Pradesh) Act	1993	44
	128.	Central Laws (Extension to Jammu and Kashmir) Act	1968	25
	129.	Central Provinces Court of Wards Act	1899	24
	130.	Central Provinces Financial Commissioner's Act	1908	13
	131.	Central Provinces Land-revenue Act	1881	18
	132.	Central Provinces Tenancy Act	1898	11
	133.	Central Road Fund Act	2000	54
	134.	Central Reserve Police Force Act	1949	66
	135.	Central Sales Tax Act	1956	74
	136.	Central Sanskrit Universities Act	2020	5
	137.	Central Silk Board Act	1948	61
	138.	Central Universities Act	2009	25
	139.	Central Vigilance Commission Act	2003	45
	140.	Cess and Other Taxes on Minerals (Validation) Act	1992	16
	141.	Chandigarh (Delegation of Powers) Act	1988	2
	142.	Chandigarh Disturbed Areas Act	1983	33
	143.	Charitable Endowments Act	1890	6
	144.	Charitable and Religious Trusts Act	1920	14
	145.	Chartered Accountants Act	1949	38
	146.	Chief Election Commissioner and Other Election Commissioners (Appointment, Conditions Of Service and Term Of Office) Act	2023	49
	147.	Chemical Weapons Convention Act	2000	34

148.	Child and Adolescent Labour (Prohibition and Regulation) Act	1986	61
149.	Chit Funds Act	1982	40
150.	Chotta Nagpur Encumbered Estates Act	1876	6
151.	Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Products, Supply and Distribution) Act	2003	34
152.	Cinematograph Act	1952	37
153.	Citizenship Act	1955	57
154.	City of Bombay Municipal (Supplementary) Act	1888	12
155.	Civil Defence Act	1968	27
156.	Civil Liability for Nuclear damage Act	2010	38
157.	Clinical Establishment (Representation and Regulation) Act	2010	23
158.	Co-operative Societies Act	1912	2
159.	Coal Bearing Areas (Acquisition and Development) Act	1957	20
160.	Coal India (Regulation of Transfers and Validation) Act	2000	45
161.	Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
162.	Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46
163.	Coal Mines (Special Provisions) Act	2015	11
164.	Coastal Aquaculture Authority Act	2005	24
165.	Coast Guard Act	1978	30
166.	Coasting Vessels Act	1838	19
167.	Coconut Development Board Act	1979	5
168.	Code of Civil Procedure	1908	5
169.	Code on Social Security	2020	36
170.	Code on Wages Act	2019	29
171.	Coffee Act	1942	7
172.	Coinage Act	2011	11
173.	Coir Industry Act	1953	45
174.	Collection of Statistics Act	2009	7
175.	Commercial Documents Evidence Act	1939	30
176.	Commercial Courts Act	2016	4
177.	Commissions for Protection of Child's Rights Act	2006	4
178.	Commissions of Inquiry Act	1952	60
179.	Commission of Sati (Prevention) Act	1988	3
180.	Commission for Air Quality Management in National Capital Region and Adjoining Areas Act	2021	29
181.	Companies Act	2013	18
182.	Companies (Donations to National Funds) Act	1951	54
183.	Companies (Profits) Surtax Act	1964	7
184.	Company Secretaries Act	1980	56
185.	Compensatory Afforestation Fund Act	2016	38
186.	Competition Act	2003	12
187.	Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56
188.	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52
189.	Consumer Protection Act	2019	35
190.	Contempt of Courts Act	1971	70
191.	Contingency Fund of India Act	1950	49
192.	Control of National Highways (Land and Traffic) Act	2003	13
193.	Copyright Act	1957	14
194.	Cost and Works Accountants Act	1959	23
195.	Court-fees Act	1870	7

	196.	Credit Information Companies (Regulation) Act	2005	30
	197.	Criminal Procedure (Identification) Act	2022	11
	198.	Customs Act	1962	52
	199.	Customs Tariff Act	1975	51
	200.	Cutchi Memons Act	1938	10
D	201.	Dadra and Nagar Haveli Act	1961	35
	202.	Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Act	2019	44
	203.	Defence and Internal Security of India Act	1971	42*
	204.	Defence of India Act	1962	51*
	205.	Dakshina Bharat Hindi Prachar Sabha Act	1964	14
	206.	Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act	1981	31
	207.	Dam Safety Act	2021	41
	208.	Damodar Valley Corporation Act	1948	14
	209.	Dehra Dun Act	1871	21
	210.	Dekkhan Agriculturists Relief Act	1879	17
	211.	Delhi (Urban Areas) Tenants' Relief Act	1961	30
	212.	Delhi and Ajmer-Merwara Land Development Act	1948	66
	213.	Delhi Apartment Ownership Act	1986	58
	214.	Delhi Development Act	1957	61
	215.	Delhi High Court Act	1966	26
	216.	Delhi Land Holdings (Ceiling) Act	1960	24
	217.	Delhi Lands (Restriction on Transfer) Act	1972	30
	218.	Delhi Laws (Special Provisions) Act	2006	22*
	219.	Delhi Motor Vehicles Taxation Act	1962	57
	220.	Delhi Municipal Corporation Act	1957	66
	221.	Delhi Police Act	1978	34
	222.	Delhi Primary Education Act	1960	39
	223.	Delhi Rent Control Act	1958	59
	224.	Delhi Sales Tax Act	1975	43
	225.	Delhi School Education Act	1973	18
	226.	Delhi Sikh Gurdwaras Act	1971	82
	227.	Delhi Special Police Establishment Act	1946	25
	228.	Delhi University Act	1922	8
	229.	Delhi Urban Art Commission Act	1974	1
	230.	Delimitation Act	2002	33
	231.	Delivery of Books and Newspapers (Public Libraries) Act	1954	27
	232.	Dentists Act	1948	16
	233.	Deo Estate Act	1886	9
	234.	Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
	235.	Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
	236.	Deposit Insurance and Credit Guarantee Corporation Act	1961	47
	237.	Depositories Act	1996	22
	238.	Designs Act	2000	16
	239.	Destruction of Records Act	1917	5
	240.	Destructive Insects and Pests Act	1914	2
	241.	Destructive Insects and Pests (Amendment and Validation) Act	1992	12
	242.	Digital Personal Data Protection Act	2023	22
	243.	Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41

* Spent Act.

	244.	Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	2
	245.	Diplomatic Relations (Vienna Convention) Act	1972	43
	246.	Direct Tax Vivadse Vishwas Act	2020	3
	247.	Disaster Management Act	2005	53
	248.	Dissolution of Muslim Marriages Act	1939	08
	249.	Disturbed Areas (Special Courts) Act	1976	77
	250.	Divorce Act	1869	4
	251.	Dock Workers (Regulation of Employment) Act	1948	9
	252.	Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31
	253.	Dowry Prohibition Act	1961	28
	254.	Dr. Rajendra Prasad Central Agricultural University Act	2016	32
	255.	Drugs and Cosmetics Act	1940	23
	256.	Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21
	257.	Durgah Khawaja Saheb Act	1955	36
E	258.	Easements (Extending Act 5 of 1882)	1891	8
	259.	East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54
	260.	Economic Offences (Inapplicability of Limitation) Act	1974	12
	261.	Election Laws (Extension to Sikkim) Act	1976	10
	262.	Electricity Act	2003	36
	263.	Emblems and Names (Prevention of Improper Use) Act	1950	12
	264.	Emigration Act	1983	31
	265.	Employees' Provident Funds and Miscellaneous Provisions Act	1952	19
	266.	Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46
	267.	Enemy Property Act	1968	34
	268.	Energy Conservation Act	2001	52
	269.	English and Foreign Languages University Act	2007	7
	270.	Emergency Risks (Goods) Insurance Act	1971	50*
	271.	Emergency Risks (Under-Takings) Insurance Act	1971	51*
	272.	Environment (Protection) Act	1986	29
	273.	Epidemic Diseases Act	1897	3
	274.	Essential Commodities Act	1955	10
	275.	Essential Defence Services Act	2021	25*
	276.	Essential Service Maintenance Act	1968	59*
	277.	Essential Services (Maintenance) Act	1981	40*
	278.	Essential Services Maintenance (Assam) Act	1980	41
	279.	Expenditure-tax Act	1987	35
	280.	Explosive Substances Act	1908	6
	281.	Explosives Act	1884	4
	282.	Export-Import Bank of India Act	1981	28
	283.	Export (Quality Control and Inspection) Act	1963	22
	284.	Extending Certain Act	1852	14
	285.	Extradition Act	1962	34
F	286.	Factoring Act	2012	12
	287.	Family Courts Act	1984	66
	288.	Faridabad Development Corporation Act	1956	90
	289.	Farm Laws Repeal Act	2021	40
	290.	Fatal Accidents Act	1855	13

* Spent Act

	291.	Finance Commission (Miscellaneous Provisions) Act	1951	33
	292.	Fiscal Responsibility and Budget Management Act	2003	39
	293.	Food Corporations Act	1964	37
	294.	Food Safety and Standards Act	2006	34
	295.	Footwear Design and Development Institute Act	2017	20
	296.	Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act	2002	36
	297.	Foreign Contribution (Regulation) Act	2010	42
	298.	Foreign Exchange Management Act	1999	42
	299.	Foreign Marriage Act	1969	33
	300.	Foreign Trade (Development and Regulation) Act	1992	22
	301.	Foreigners Law (Application and Amendment) Act	1962	42
	302.	Forfeited Deposits Act	1850	25
	303.	Former Secretary of State Service Officers (Conditions of Service) Act	1972	59
	304.	Forward Contracts (Regulation) Act	1952	74
	305.	Fugitive Economic Offenders Act	2018	17
G	306.	General Clauses Act	1897	10
	307.	General Insurance Business (Nationalisation) Act	1972	57
	308.	Geneva Conventions Act	1960	6
	309.	Geographical Indications of Goods (Registration and Protection) Act	1999	48
	310.	Gift-Tax Act	1958	18
	311.	Goa, Daman and Diu (Administration) Act	1962	1
	312.	Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30
	313.	Goa, Daman and Diu Mining Concession (Abolition and Declaration as Mining Leases) Act	1987	16
	314.	Goa, Daman and Diu Reorganisation Act	1987	18
	315.	Gold Bonds (Immunities and Exemptions) Act	1993	25
	316.	Goods and Services Tax (Compensation to States) Act	2017	15
	317.	Government Buildings Act	1899	4
	318.	Government of National Capital Territory of Delhi Act	1992	1
	319.	Government of Union Territories Act	1963	20
	320.	Government Savings Banks Act	1873	5
	321.	Government Securities Act	2006	38
	322.	Governors (Emoluments, Allowances and Privileges) Act	1982	43
	323.	Gram Nyayalayas Act	2009	4
	324.	Guardians and Wards Act	1890	8
H	325.	Haj Committee Act	2002	35
	326.	Handlooms (Reservation of Articles for Production) Act	1985	22
	327.	Haryana and Punjab Agricultural Universities Act	1970	16
	328.	Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
	329.	Health Security se National Security Cess Act, 2025	2025	35
	330.	High Court and Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act	1981	26
	331.	High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act	1976	57
	332.	High Court Judges (Conditions of Service) Act	1954	28
	333.	High Courts (Seals) Act	1950	7
	334.	Himachal Pradesh and Bilaspur (New State) Act	1954	32
	335.	Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act	1980	70
	336.	Hindi Sahitya Sammelan Act	1962	13
	337.	Hindu Adoptions and Maintenance Act	1956	78
	338.	Hindu Disposition of Property Act	1916	15

	339.	Hindu Gains of Learning Act	1930	30
	340.	Hindu Marriage Act	1955	25
	341.	Hindu Minority and Guardianship Act	1956	32
	342.	Hindu Succession Act	1956	30
	343.	Hotel-Receipts Tax Act	1980	54
	344.	Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Act	2017	16
I	345.	Illegal Migrants (Determination by Tribunals) Act	1983	39 ¹
	346.	Immigrants and Foreigners Act	2025	13
	347.	Immigrants (Expulsion from Assam) Act	1950	10
	348.	Immoral Traffic (Prevention) Act	1956	104
	349.	Improvements in Towns	1850	26
	350.	Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
	351.	Income-tax Act	1961	43
	352.	Indecent Representation of Women (Prohibition) Act	1986	60
	353.	India International Arbitration Centre Act	2019	17
	354.	Indian Antarctic Act	2022	13
	355.	Indian Christian Marriage Act	1872	15
	356.	Indian Council of World Affairs Act	2001	29
	357.	Indian Contract Act	1872	9
	358.	Indian Easements Act	1882	5
	359.	Indian Forest Act	1927	16
	360.	Indian Institutes of Information Technology Act	2014	30
	361.	Indian Institutes of Information Technology (Public-Private Partnership) Act	2017	23
	362.	Indian Institute of Management Act	2017	33
	363.	Indian Institute of Petroleum and Energy Act	2018	3
	364.	Indian Maritime University Act	2008	22
	365.	Indian Museum Act	1910	10
	366.	Indian Naval Armament Act	1923	7
	367.	Indian Nursing Council Act	1947	48
	368.	Indian Partnership Act	1932	9
	369.	Indian Ports Act	1908	15
	370.	Indian Red Cross Society Act	1920	15
	371.	Indian Reserve Forces Act	1888	4
	372.	Indian Soldiers (Litigation) Act	1925	4
	373.	Indian Stamp Act	1899	2
	374.	Indian Statistical Institute Act	1959	57
	375.	Indian Succession Act	1925	39
	376.	Indian Tolls Act	1851	8
	377.	Indian Tolls Act	1864	15
	378.	Indian Tolls (Army and Air Force) Act	1901	2
	379.	Indian Treasure-trove Act	1878	6
	380.	Indian Trusts Act	1882	2
	381.	Indian Veterinary Council Act	1984	52
	382.	Indira Gandhi National Open University Act	1985	50
	383.	Indira Gandhi National Tribal University Act	2007	52
	384.	Indo-Tibetan Border Police Force Act	1992	35
	385.	Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53

1. Struck down by the Supreme Court in *Sarbananda Sonowal vs Union of India* on December, 2006.

	386.	Industrial Disputes (Banking and Insurance Companies) Act	1949	54
	387.	Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
	388.	Industrial Reconstruction Bank (Transfer of Undertaking and Repeal) Act	1997	07
	389.	The Industrial Relations Code, 2020	2020	35
	390.	Industries (Development and Regulation) Act	1951	65
	391.	Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41
	392.	Inflammable Substances Act	1952	20
	393.	Information Technology Act	2000	21
	394.	Inheritance Act	1839	30*
	395.	Inland Waterways Authority of India Act	1985	82
	396.	Inland Vessels Act	2021	24
	397.	Insecticides Act	1968	46
	398.	Insolvency and Bankruptcy Code	2016	31
	399.	Institute of Teaching and Research in Ayurveda Act	2020	16
	400.	Institutes of Technology Act	1961	59
	401.	Insurance Act	1938	4
	402.	Insurance Regulatory and Development Authority Act	1999	41
	403.	Integrated Goods and Services Tax Act	2017	13
	404.	Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	27
	405.	Intelligence Organisations (Restriction on Rights) Act	1985	58
	406.	Interest Act	1978	14
	407.	Interest-tax Act	1974	45
	408.	International Development Association (Status, Immunities and Privileges) Act	1960	32
	409.	International Finance Corporation (Status, Immunities and Privileges) Act	1958	42
	410.	International Financial Services Centres Authority Act	2019	50
	411.	International Monetary Fund and Bank Act	1945	47
	412.	Inter-Service Organisations (Command, Control and Discipline) Act	2023	28
	413.	Inter-State Corporation Act	1957	38
	414.	Inter-State River Water Disputes Act	1956	33
J	415.	Jallianwala Bagh National Memorial Act	1951	25
	416.	Jamia Millia Islamia Act	1988	58
	417.	Jammu and Kashmir (Extension of Laws) Act	1956	62
	418.	Jammu and Kashmir Official Languages Act	2020	23
	419.	Jammu and Kashmir Reorganisation Act	2019	34
	420.	Jammu and Kashmir Representation of the People Supplementary) Act	1968	3
	421.	Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry Act	2008	19
	422.	Jawaharlal Nehru University Act	1966	53
	423.	Judges (Inquiry) Act	1968	51
	424.	Judges (Protection) Act	1985	59
	425.	Jute Companies (Nationalisation) Act	1980	62
	426.	Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
	427.	Juvenile Justice (Care and Protection of Children) Act	2016	2
K	428.	Kala kshetra Foundation Act	1994	6
	429.	Kazis Act	1880	12

* Spent Act.

	430.	Khaddar (Protection of Name) Act	1950	78
	431.	Khadi and Village Industries Commission Act	1956	61
	432.	Khuda Bakhsh Oriental Public Library Act	1969	43
	433.	King of Oudh's Estate Act	1887	19
	434.	King of Oudh's Estate Act	1888	14
	435.	King of Oudh's Estate Validation Act	1917	12
L	436.	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Act	1988	51
	437.	Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
	438.	Lalitkala Akademi (Taking Over of Management) Act	1997	17
	439.	Land Acquisition (Amendment and Validation) Act	1967	13
	440.	Land Improvement Loans Act	1883	19
	441.	Land Port Authority of India Act	2010	31
	442.	Laws Local Extent Act	1874	15
	443.	Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act	1999	5
	444.	Legal Metrology Act	2010	1
	445.	Legal Practitioners Act	1879	18
	446.	Legal Representatives' Suits Act	1855	12
	447.	Legal Services Authorities Act	1987	39
	448.	Legal Tender (Inscribed Notes) Act	1964	28
	449.	Legislative Assembly of Nagal and (Change in Representation) Act	1968	61
	450.	Life Insurance Corporation Act	1956	31
	451.	Life Insurance Corporation (Modification of Settlement) Act	1976	72
	452.	Limitation Act	1963	36
	453.	Limited Liability Partnership Act	2009	6
	454.	Live-stock Importation Act	1898	9
	455.	Local Authorities Loans Act	1914	9
	456.	Lokpal and Lokaayuktas Act	2014	1
	457.	Lok Sahayak Sena Act	1956	53
	458.	Lotteries (Regulation) Act	1998	17
	459.	Lushai Hills District (Change of Name) Act	1954	18
M	460.	Madhya Pradesh Reorganisation Act	2000	28
	461.	Mediation Act	2023	32
	462.	Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
	463.	Madras City Civil Court Act	1892	7
	464.	Madras City Land Revenue Act	1851	12
	465.	Madras Civil Courts Act	1873	03
	466.	Madras District Police Act	1859	24
	467.	Madras Rent and Revenue Sales Act	1839	7
	468.	Madras Revenue Commissioner Act	1849	10
	469.	Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya Act	1997	3
	470.	Mahatma Gandhi National Rural Employment Guarantee Act	2005	42
	471.	Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
	472.	Maintenance Orders Enforcement Act	1921	18
	473.	Majority Act	1875	09
	474.	Major Port Authorities Act	2021	1
	475.	Mangrol and Manavadar (Administration of Property) Act	1949	2
	476.	Manipur (Courts) Act	1955	56
	477.	Manipur (Hill Areas District Council) Act	1971	76
	478.	Manipur Land Revenue and Land Reforms Act	1960	33

	479.	Manipur Municipalities Act	1994	43
	480.	Manipur Panchayati Raj Act	1994	26
	481.	Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
	482.	Manipur University Act	2005	54
	483.	Manipur (Village Authorities in Hill Areas) Act	1956	80
	484.	Manoeuvres, Field Firing and Artillery Practice Act	1938	05
	485.	Marine Aids to Navigation Act	2021	20
	486.	Marine Insurance Act	1963	11
	487.	Marine Products Export Development Authority Act	1972	13
	488.	Maritime Anti-Piracy Act	2023	3
	489.	Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
	490.	Marking of Heavy Packages Act	1951	39
	491.	Married Women's Property Act	1874	3
	492.	Maulana Azad National Urdu University Act	1997	2
	493.	Medical Termination of Pregnancy Act	1971	34
	494.	Mental Healthcare Act	2017	10
	495.	Merchant Shipping Act	1958	44
	496.	Metro Railway (Operation and Maintenance) Act	2002	60
	497.	Metro Railways (Construction of Works) Act	1978	33
	498.	Micro Small and Medium Enterprises Development Act	2006	27
	499.	Mines and Minerals (Regulation and Development) Act	1957	67
	500.	Mizoram University Act	2000	8
	501.	Moorshedabad Act	1891	15
	502.	Motor Vehicles Act	1988	59
	503.	Multimodal Transportation of Goods Act	1993	28
	504.	Multi-State Co-operative Societies Act	2002	39
	505.	Murshidabad Estate Administration Act	1933	23
	506.	Muslim Personal Law (<i>Shariat</i>) Application Act	1937	26
	507.	Muslim Women (Protection of Rights on Marriage) Act	2019	20
	508.	Muslim Women (Protection of Rights on Divorce) Act	1986	25
	509.	Mussalman Waqf (Repeal) Act	2025	15
N	510.	Naga Hills-Tuensang Area Act	1957	42
	511.	Nagal and University Act	1989	35
	512.	Nalanda University Act	2010	39
	513.	Narcotic Drugs and Psychotropic Substances Act	1985	61 ¹
	514.	National Bank for Agriculture and Rural Development Act	1981	61
	515.	National Bank For Financing Infrastructure And Development Act	2021	17
	516.	National Cadet Corps Act	1948	31
	517.	National Capital Region Planning Board Act	1985	2
	518.	National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43 [*]
	519.	National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24 [*]
	520.	National Capital Territory of Delhi Laws (Special Provisions) Act	2011	5 [*]
	521.	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2009	40 [*]
	522.	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2011	20
	523.	National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Act	2019	45
	524.	National Commission For Allied And Health care Professions Act	2021	14

1. 61(1985) S.32-A is Declared unconstitutional to the extent; it takes away the right of the court to suspend the sentence of a person convicted under the Act.

* Spent Act.

525.	National Commission for Homoeopathy Act	2020	15
526.	National Commission for Indian System of Medicine Act	2020	14
527.	National Commission for Minorities Act	1992	19
528.	National Commission for Minority Educational Institutions Act	2005	2
529.	National Commission for Safai Karamcharis Act	1993	64
530.	National Commission for Women Act	1990	20
531.	National Commission for Backward Classes (Repeal) Act	2018	24
532.	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
533.	National Co-operative Development Corporation Act	1962	26
534.	National Council for Teacher Education Act	1993	73
535.	National Dairy Development Board Act	1987	37
536.	National Dental Commission Act	2023	21
537.	National Food Security Act	2013	20
538.	National Forensic Sciences University Act	2020	32
539.	National Green Tribunal Act	2010	19
540.	National Highways Act	1956	48
541.	National Highways Authority of India Act	1988	68
542.	National Housing Bank Act	1987	53
543.	National Institute of Design Act	2014	18
544.	National Institute of Fashion Technology Act	2006	28
545.	National Institute of Food Technology, Entrepreneurship and Management Act	2021	19
546.	National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
547.	National Institute of Pharmaceutical Education and Research Act	1998	13
548.	National Institute of Technology Act	2007	29
549.	National Investigation Agency Act	2008	34
550.	National Judicial Appointments Commission Act	2014	40 ¹
551.	National Jute Board Act	2009	12
552.	National Medical Commission Act	2019	30
553.	National Nursing and Midwifery Commission Act	2023	26
554.	National Rural Employment Guarantee (Extension to Jammu and Kashmir) Act	2007	23
555.	National Security Act	1980	65
556.	National Security Guard Act	1986	47
557.	National Service Act	1972	28
558.	National Sports University Act	2018	25
559.	The National Sports Governance Act, 2025	2025	25
560.	National Tax Tribunal Act	2005	49 ²
561.	National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44
562.	National Water way Act	2016	17
563.	Naval and Aircraft Prize Act	1971	59
564.	Navy Act	1957	62
565.	Negotiable Instruments Act	1881	26
566.	New Delhi Municipal Council Act	1994	44
567.	Newspapers (Price Control) Act	1972	15*
568.	North-Eastern Area (Reorganisation) Act	1971	81

1. Struck down by the Supreme Court of India in Supreme Court Advocates-on-Record Association & Anr. vs. Union of India on 16th October, 2015.

2. Declared unconstitutional by the Supreme Court in Proprietary Trades Association vs. Attorney General for Canada on 25th September, 2014.

* spent Act.

	569.	North-Eastern Council Act	1971	84
	570.	North-Eastern Hill University Act	1973	24
	571.	Northern India Canal and Drainage Act	1873	8
	572.	Northern India Ferries Act	1878	17
	573.	Notaries Act	1952	53
	574.	North-Western Provinces and Oudh Act	1890	20
O	575.	Oaths Act	1969	44
	576.	Official Languages Act	1963	19
	577.	Official Secrets Act	1923	19
	578.	Official Trustees Act	1913	2
	579.	Offshore Areas Minerals (Development and Regulation) Act	2003	17
	580.	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act	1993	65
	581.	Oil Fields (Regulation and Development) Act	1948	53
	582.	Oil Industry (Development) Act	1974	47
	583.	Orissa (Alteration of Name) Act	2011	15
	584.	Orissa Weights and Measures (Delhi Repeal) Act	1958	57
	585.	Orphanages and Other Charitable Homes (Supervision and Control) Act	1960	10
	586.	Oudh Estates Act	1869	1
	587.	Oudh Laws Act	1876	18
	588.	Oudh Taluqdars' Relief Act	1870	24
P	589.	Parliament (Prevention of Disqualification) Act	1959	10
	590.	Parliamentary Proceedings (Protection of Publication) Act	1977	15
	591.	Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14
	592.	Parsi Marriage and Divorce Act	1936	3
	593.	Partition Act	1893	4
	594.	Partition of Revenue-paying Estates Act	1863	19
	595.	Passports Act	1967	15
	596.	Patents Act	1970	39
	597.	Payment and Settlement Systems Act	2007	51
	598.	Pensions Act	1871	23
	599.	Pensions Fund Regulatory and Development Authority Act	2013	23
	600.	Petroleum Act	1934	30
	601.	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
	602.	Petroleum and Natural Gas Regulatory Board Act	2006	19
	603.	Pharmacy Act	1948	8
	604.	Places of Worship (Special Provisions) Act	1991	42
	605.	Poisons Act	1919	12
	606.	Police Act	1861	5
	607.	Police Act	1949	64
	608.	Police, (Agra) Act	1854	16
	609.	Police Forces (Restriction of Rights) Act	1966	33
	610.	Pondicherry (Administration) Act	1962	49
	611.	Pondicherry (Extension of Laws) Act	1968	26
	612.	Pondicherry University Act	1985	53
	613.	Pondicherry (Alteration of Name) Act	2006	44
	614.	Post-Graduate Institute of Medical Education and Research Chandigarh Act	1966	51
	615.	Post Office Act	2023	43
	616.	Post Office Cash Certificates Act	1917	18

617.	Powers-of-Attorney Act	1882	7
618.	Prasar Bharati (Broadcasting Corporation of India) Act	1990	25
619.	Preference Shares (Regulation of Dividend) Act	1960	63
620.	Pre-conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
621.	Presidency Small Cause Courts Act	1882	15
622.	Presidency Towns Insolvency Act	1909	3
623.	President (Discharge of Functions) Act	1969	16
624.	Presidential and Vice-Presidential Elections Act	1952	31
625.	President's Emoluments and Pension Act	1951	30
626.	Press and Registration of Periodicals Act	2023	51
627.	Press Council Act	1978	37
628.	Prevention and Control of Infectious and Contagious diseases in Animals Act	2009	27
629.	Prevention of Black marketing and Maintenance of Supplies of Essential Commodities Act	1980	7
630.	Prevention of Corruption Act	1988	49
631.	Prevention of Cruelty to Animals Act	1960	59
632.	Prevention of Damage to Public Property Act	1984	3
633.	Prevention of Money Laundering Act	2003	15
634.	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
635.	Prevention of Insults to National Honour Act	1971	69
636.	Prevention of Terrorism (Repeal) Act	2004	26
637.	Prisoners Act	1900	3
638.	Prisoners (Attendance in Courts) Act	1955	32
639.	Prisons Act	1894	9
640.	Private Security Agencies (Regulation) Act	2005	29
641.	Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
642.	Prize Competitions Act	1955	42
643.	Probation of Offenders Act	1958	20
644.	Prohibition of Benami Property Transactions Act	1988	45
645.	Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale Distribution, Storage and Advertisement) Act	2019	42
646.	Prohibition of Child Marriage Act	2007	6
647.	Prohibition of Employment as Manual Scavengers and their Rehabilitation Act	2013	25
648.	Protection of Civil Rights Act	1955	22
649.	Protection of Children from Sexual Offences Act	2012	32
650.	Protection of Human Rights Act	1994	10
651.	Protection of Interests In Aircraft Objects Act	2025	17
652.	Protection of Plant Varieties and Farmers' Right Act	2001	53
653.	Protection of Women from Domestic Violence Act	2005	43
654.	Provident Funds Act	1925	19
655.	Provincial Small Cause Courts Act	1887	09
656.	Provisional Collection of Taxes Act	2023	50
657.	Provincial Insolvency Act	1920	5
658.	Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
659.	Public Debt Act	1944	18
660.	Public Employment (Requirement as to Residence) Act	1957	44
661.	Public Examination (Prevention of Unfair Means) Act	2024	1
662.	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48
663.	Public Gambling Act	1867	3

	664.	Public Liability Insurance Act	1991	6
	665.	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40
	666.	Public Records Act	1993	69
	667.	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
	668.	Punjab District Boards Act	1883	20
	669.	Punjab Disturbed Areas Act	1983	32
	670.	Punjab Land revenue Act	1887	17
	671.	Punjab Laws Act	1872	4
	672.	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45
	673.	Punjab Reorganisation Act	1966	31
	674.	Punjab Tenancy Act	1887	16
R	675.	Railway Claims Tribunal Act	1987	54
	676.	Railway Property (Unlawful Possession) Act	1966	29
	677.	Railway Protection Force Act	1957	23
	678.	Railways Act	1989	24
	679.	Railways Employment of Members of the Armed Forces Act	1965	40
	680.	Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
	681.	Rajghat Samadhi Act	1951	41
	682.	Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
	683.	Rajiv Gandhi National Aviation University Act	2013	26
	684.	Rajiv Gandhi National Institute of Youth Development Act	2012	35
	685.	Rajiv Gandhi University Act	2007	8
	686.	Rampur Raza Library Act	1975	22
	687.	Rashtriya Raksha University Act	2020	31
	688.	Real Estate (Regulation and Development) Act	2016	16
	689.	Reciprocity Act	1943	9
	690.	Recovery of Debts Due to Banks and Financial Institutions Act	1993	51
	691.	Recycling of Ship Act	2019	49
	692.	Regional Centre for Biotechnology Act	2016	36
	693.	Regional Rural Banks Act	1976	21
	694.	Registration Act	1908	16
	695.	Registration of Births and Deaths Act	1969	18
	696.	Rehabilitation Council of India Act	1992	34
	697.	Rehabilitation Finance Administration Act	1948	12
	698.	Religious Endowments Act	1863	20
	699.	Religious Institutions (Prevention of Misuse) Act	1988	41
	700.	Religious Societies Act	1880	1
	701.	Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
	702.	Rent Recovery Act	1853	6
	703.	Repatriation of Prisoners Act	2003	49
	704.	Repealing and Amending Act	2015	17
	705.	Repealing and Amending (Second)Act	2015	19
	706.	Repealing and Amending Act	2016	23
	707.	Repealing and Amending Act	2018	2
	708.	Repealing and Amending (Second)Act	2018	4
	709.	Repealing and Amending Act	2019	31
	710.	Repealing and Amending Act	2023	37
	711.	Repealing and Amending Act	2025	37
	712.	Representation of the People Act	1950	43
	713.	Representation of the People Act	1951	43

	714.	Requisitioning and Acquisition of Immovable Property Act	1952	30
	715.	Reserve and Auxiliary Air Forces Act	1952	62
	716.	Reserve Bank (Transfer of Public Ownership) Act	1948	62
	717.	Reserve Bank of India Act	1934	2
	718.	Revenue Bombay	1842	13
	719.	Revenue Commissioners, Bombay	1842	17
	720.	Revenue Recovery Act	1890	1
	721.	Richardson and Cruddas Limited (Acquisition and Transfer of Undertakings) Act	1972	78
	722.	River Boards Act	1956	49
	723.	Right of Children to Free and Compulsory Education Act	2009	35
	724.	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30
	725.	Right to Information Act	2005	22
	726.	Rights of Persons with Disabilities Act	2016	49
	727.	Road Transport Corporations Act	1950	64
	728.	Rubber Act	1947	24
S	729.	SAARC Convention (Suppression of Terrorism) Act	1993	36
	730.	Salar Jung Museum Act	1961	26
	731.	Salary, Allowances and Pension of Members of Parliament Act	1954	30
	732.	Salaries and Allowances of Ministers Act	1952	58
	733.	Salaries and Allowances of Officers of Parliament Act	1953	20
	734.	Salary and Allowances of Leaders of Opposition in Parliament Act	1977	33
	735.	Sale of Goods Act	1930	3
	736.	Sarais Act	1867	22
	737.	Sashastra Seema Bal Act	2007	53
	738.	Scheduled Areas (Assimilation of Laws) Act	1951	37
	739.	Scheduled Areas (Assimilation of Laws) Act	1953	16
	740.	Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forests Rights) Act	2007	2
	741.	Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	1989	33
	742.	Scheduled Securities (Hyderabad) Act	1949	7
	743.	School of Planning and Architecture Act	2014	37
	744.	Seamen's Provident Fund Act	1966	4
	745.	Seaward Artillery Practice Act	1949	8
	746.	Securities and Exchange Board of India Act	1992	15
	747.	Securities Contracts (Regulation) Act	1956	42
	748.	Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act	2002	54
	749.	Seeds Act	1966	54
	750.	Semi conductor Integrated Circuits Layout Design Act	2000	37
	751.	Sexual Harassment of Women at Work place (Prevention, Prohibition and Redressal) Act	2013	14
	752.	Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act	1954	31
	753.	Shore Nuisances (Bombay and Kolaba) Act	1853	11
	754.	Sick Industrial Companies (Special Provisions) Repeal Act	2004	1
	755.	Sick Textile Undertakings (Nationalisation) Act	1974	57
	756.	Sikh Gurdwaras (Supplementary) Act	1925	24
	757.	Sikkim University Act	2007	10
	758.	Sir Dinshaw Maneckjee Petit Act	1893	6
	759.	Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10

	760.	Slum Areas (Improvement and Clearance) Act	1956	96
	761.	Small Industries Development Bank of India Act	1989	39
	762.	Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act	1976	13
	763.	Societies Registration Act	1860	21
	764.	South Asian University Act	2009	8
	765.	Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27
	766.	Special Criminal Courts (Jurisdiction) Act	1950	18
	767.	Special Economic Zones Act	2005	28
	768.	Special Marriage Act	1954	43
	769.	Special Protection Group Act	1988	34
	770.	Specific Relief Act	1963	47
	771.	Specified Bank Notes (Cessation of Liabilities) Act	2017	2
	772.	Spices Board Act	1986	10
	773.	Sports Broad casting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
	774.	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act	1980	52
	775.	Stage-Carriages Act	1861	16
	776.	State Armed Police Forces (Extension of Laws) Act	1952	63
	777.	State Associated Banks (Miscellaneous Provisions) Act	1962	56
	778.	State Bank of India Act	1955	23
	779.	State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
	780.	State Financial Corporations Act	1951	63
	781.	State Emblems of India (Prohibition of Improper Use) Act	2005	50
	782.	State of Arunachal Pradesh Act	1986	69
	783.	State of Himachal Pradesh Act	1970	53
	784.	State of Mizoram Act	1986	34
	785.	State of Nagaland Act	1962	27
	786.	States Reorganisation Act	1956	37
	787.	Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act	2014	7
	788.	Sugar Development Fund Act	1982	4
	789.	Sugar Export Promotion Act	1958	30
	790.	Suits Valuation Act	1887	7
	791.	Suppression of Unlawful Acts against Safety of Civil Aviation Act	1982	66
	792.	Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Plat forms on Continental Shelf Act	2002	69
	793.	Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28
	794.	Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41
	795.	Supreme Court (Number of Judges) Act	1956	55
	796.	Surrogacy (Regulation) Act	2021	47
	797.	Sustainable harnessing and Advancement of Nuclear Energy for Tranforming India Act	2025	39
	798.	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30
T	799.	Tamil Nadu Legislative Council Act	2010	16
	800.	Taxation Laws (Continuation and Validation of Recovery Proceedings) Act	1964	11
	801.	Taxation Laws (Extension to Jammu and Kashmir) Act	1972	25
	802.	Tea Act	1953	29
	803.	Technology Development Board Act	1995	44
	804.	Telecom Regulatory Authority of India Act	1997	24

	805.	Telecommunication Act	2023	44
	806.	Territorial Army Act	1948	56
	807.	Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act	1976	80
	808.	Terrorist Affected Areas (Special Courts) Act	1984	61
	809.	Textile Undertakings (Nationalisation) Act	1995	39
	810.	Textiles Committee Act	1963	41
	811.	Tezpur University Act	1993	45
	812.	Tobacco Board Act	1975	4
	813.	Tobacco Duty (Town of Bombay) Act	1857	4
	814.	Tokyo Convention Act	1975	20
	815.	Trade Marks Act	1999	47
	816.	Transfer of Prisoners Act	1950	29
	817.	Transfer of Property Act	1882	4
	818.	Transgender Persons (Protection of Rights) Act	2019	40
	819.	Transplantation of Human Organs Act	1994	42
	820.	“Tribhuvan” Sahkari University Act	2025	11
	821.	Tribunals Reforms Act	2021	33
	822.	Tripura Land Revenue and Land Reforms Act	1960	43
	823.	Tripura University Act	2007	9
	824.	Tyre Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
U	825.	Unified Waqf Management, Empowerment, Efficiency and Development Act	1995	43
	826.	Union Duties of Excise (Distribution)Act	1979	24
	827.	Union Territories (Direct Election to the House of the People) Act	1965	49
	828.	Union Territory Goods and Services Tax Act	2017	14
	829.	Union Territories (Laws) Act	1950	30
	830.	Union Territories (Separation of Judicial and Executive Functions) Act	1969	19
	831.	Union Territories (Stamp and Court-fees Laws) Act	1961	33
	832.	Unit Trust of India (Transfer of Undertaking and Repeal) Act	2002	58
	833.	United Nations (Privileges and Immunities) Act	1947	46
	834.	United Nations (Security Council) Act	1947	43
	835.	University Grants Commission Act	1956	03
	836.	University of Hyderabad Act	1974	39
	837.	University of Allahabad Act	2005	26
	838.	Unlawful Activities (Prevention)Act	1967	37
	839.	Urban Land (Ceiling and Regulation) Repeal Act	1999	15
	840.	Usurious Loans Act	1918	10
	841.	Uttaranchal (Alteration of Name) Act	2006	52
	842.	Uttar Pradesh Reorganisation Act	2000	29
V	843.	Van (Sanrakshan Evam Samvardhan) Adhiniyam	1980	69
	844.	Vice-President's Pension Act	1997	30
	845.	Victoria Memorial Act	1903	10
	846.	Visva-Bharati Act	1951	29
	847.	Voluntary Surrender of Salaries (Exemption from Taxation) Act	1961	46
	848.	Warehousing Corporations Act	1962	58
	849.	Warehousing Corporations (Supplementary) Act	1965	20
	850.	Warehousing (Development and Regulation) Act	2007	37
	851.	Waste-Lands (Claims)Act	1863	23
	852.	Water (Prevention and Control of Pollution) Act	1974	6
	853.	Wealth-tax Act	1957	27
	854.	Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act	2005	21

	855.	West Godavari District (Assimilation of Law son Federal Subjects) Act	1949	20
	856.	White Phosphorus Matches Prohibition Act	1913	5
	857.	Wild Life (Protection) Act	1972	53
	858.	Women's and Children's Institutions (Licensing) Act	1956	105
	859.	Works of Defence Act	1903	7